$Annexure - 4 \\ Name of the Corporate Debtor: TIRUMALLA OIL REFINERY PRIVATE LIMTED (under CIRP)$

Date of commencement of CIRP: 06.08.2024 List of Creditors as on: 23.09.2025

Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

	Creditor CSB Bank Ltd	Date of receipt 20.08.2024	Amount claimed	Amount of claim admitted	Nature of claim	Amount	Amount covered by	Whether	% of	contingent	Mutual dues.	admitted	under verification	Security	
1 (CSB Bank Ltd	20.08.2024		admitted			Amount covered by					admitted	under verification		1
1 0	CSB Bank Ltd	20.08.2024				covered by	guarantee	related	voting	claim	that			Held	
1	CSB Bank Ltd	20.08.2024				security interest		party?	share in		may be set- off				
1	CSB Bank Ltd	20.08.2024							CoC						
			33,94,29,994		Unsecured financial creditors (other than financial creditors belonging to any class of creditors)		33,94,29,994	N.A	-	N.A	-	-	-	N.A	N.A
	Mumbai District Central Co-Op Bank Limited	19.08.2024	26,53,33,290		Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	-	26,53,33,290	N.A	-	N.A	-	-	-	N.A	N.A
3	Axis Bank Limited	20.08.2024	56,97,88,501		Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	-						39,87,252	-	Note 1	N.A
	Tata Motors Finance Limited	07.05.2025	1,34,11,748		Unsecured financial creditors (other than financial creditors belonging to any class of creditors)		NA	N.A	-	N.A	-	19,54,615	-	N.A	N.A
-	TOTAL		1,18,79,63,533	1,18,20,21,666	_	-	60,47,63,284	_	-	_	_	59,41,867		 	_

Claim Recived after issuinace of RFRP i.e 07.08.2025

_		Claim Recived after issuinace of RFRP I.e 07.08.2025														
			Date of receipt	Amount claimed		Nature of claim	Amount	Amount covered by	Whether	% of	Amount of		Amount Not	Amount of claim	Details of	Remarks, if any
							covered by	guarantee	related	voting	contingent		Acceptable for	under verification	Security	
							security interest		party?	share in	claim		Collation		Held	
										CoC		Amount of any Mutual dues,				
					Amount Acceptable							that				
Sr	r. No.	Name of Creditor			for Collation							may be set- off				
	1	Bank of Baroda	13.08.2025	2,38,31,29,953	2,08,60,96,638	Unsecured financial	_	NA NA	NA	_			29,70,33,315		NA	Claim recived
						creditors (other than										after issue of
						financial creditors								_		rfrp Currently
						belonging to any class of										under
						creditors)										vertification